

# In The Central Administrative Tribunal, Jaipur Bench, Jaip

O.T./TA/MP, No. OA 966 /1992

Versus

(1)

Date of Order	Orders
16,11,92	<p>None present on behalf of applicant. Mr.H.N.Calla, counsel for respondents.</p> <p>Mr.Calla submits that the applicant has joined at his new place of posting. Without prejudice to the submissions made by the applicant in his petition, we would not like to disturb the order of transfer as more than 3 years have been passed. With this observation the O.A. is dismissed with no orders as to costs.</p> <p><i>Ramnayak</i></p> <p>(B.B. Mahajan) Member (Adm.)</p> <p><i>D.L. Mehta</i> (D.L. Mehta) Vice Chairman.</p> <p><i>Copy Sent to the supp. &amp; resp on 13/12/92 Vide 7313 Date 13/12/92</i></p>